

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:644
ANSWERED ON:23.07.2015
Distribution of LED Bulbs
Patil Shri Bheemrao Baswanthrao

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Centre and States are in association with Energy Efficiency Services in distributing LED bulbs to consumers and replace conventional street lights with LEDs in some States;
- (b) if so, the details thereof;
- (c) the present status thereof State/UT-wise; and
- (d) the funds released/spent for this purpose, State/UT-wise?

Answer

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY
(INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a): Yes, Madam.

(b)&(c): Secretary, Ministry of Power addressed a DO letter to all Chief Secretaries of States and UTs subsequent to the launch of the National Programme, requesting them to identify cities and participate in the programme (Annex-I). The 2 programmes are also being included in the 24X7 Power For All (PFA) strategies being developed for all states. EESL (Energy Efficiency Services Limited) is an integral part of this exercise.

EESL, after the consent of the respective state governments, engages with the DISCOMs and ULBs to support them in preparing the necessary documentation to get the project approved. This includes preparation of Petitions for DELP for filing before the Regulatory Commissions, supporting them during the proceedings before the Commission, etc. In case of Urban Local Bodies (ULBs), EESL prepares the detailed financial models and technical specifications for the street lights.

So far, 295 ULBs and 182 cities have already sent their consent to participate in the programme in the last 5 months. A statement indicating the present status of engagement is at Annexure-II

(d): The State wise fund release is placed at Annexure - III